

**The Recruitment Rules for the Post of Public  
Analyst, Health & Family Welfare Department,  
Govt. of Tripura.**



GOVERNMENT OF TRIPURA  
GENERAL ADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT

No.F. 35(25)-GA(P&T)/97

Dated, Agartala, the 25th February, 2009.

NOTIFICATION

Shri Subodh Ch. Das, TPS Gr. I, Deputy Commandant, Home Guards, Tripura, Agartala will retire from Government service in the afternoon of 30/04/2009 on attaining the age of superannuation:

By order of the Governor,

R. P. Datta  
Under Secretary to the  
Government of Tripura.

Government of Tripura  
Health & Family Welfare Department

No.F. VI(5)RF/06/7116-22

Dated, Agartala, the 24th February, 2009.

NOTIFICATION

In modification of notification No.F.1(27)HFW/87 dated 05-06-95 of the H. & F. W. Department and in exercise of the powers conferred by proviso to article 309 of the Constitution of India the Governor, Tripura pleased to make the following rules regarding the method of recruitment to the post of Public Analyst under the H. & F. W. Department, Govt. of Tripura :-

1. Short Title, Commencement :-
  - (i) These rules may called, Public Analyst, Health & Family Welfare Department Recruitment Rules.
  - (ii) They shall come into force on the date of their publication in the official Gazette.
2. The Name of the post shall be as specified in Column-1 of the annexed schedule.
3. Number, classification and scale of pay :-  
The number of the said post, its classification and the scale of pay attached thereto shall be specified in Columns 2 to 4 of the Schedule annexed hereto.
4. Method of recruitment, age limit, qualification, etc :-  
The method of recruitment to said post, age limit, qualification and other matter relating to said post shall be as specified in columns 5 to 13 of the said schedule.
5. Disqualification :- No person-
  - (a) Who has entered into or contracted a marriage with a person having spouse living, or
  - (b) Who having a spouse living has entered into or contracted a marriage with any person shall be illegible for appointment the said post.

Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, except any person from the operation of this rules.

3. Power to relax :- Where the State Government is of the opinion that it is necessary or expedient so to do, it may, by order for reasons to be recorded in the writing and in consultation with the Tripura Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

7. Saving :- Nothing in these rules shall effect reservations, relaxation of age limit and concessions required to be provided for Scheduled Castes, Scheduled Tribes, Ex-Servicemen and other special category of person in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name  
of the Governor,

Smt. B. Basfore  
Under Secretary to the  
Government of Tripura.

### SCHEDULE-III

#### RECRUITMENT RULES FOR THE POST OF PUBLIC ANALYST UNDER THE FAMILY WELFARE AND PREVENTIVE MEDICINE, GOVERNMENT OF TRIPURA.

1. Name of the post(s). :- PUBLIC ANALYST
2. Number of post(s). :- 1 (one) plus additional post(s) as and when created.
3. Classification. :- Group- A, Gazetted.
4. Scale of pay. :- Rs. 10,650-325-15850/- subject to revision by the Government from time to time.
5. Method of recruitments whether by direct recruitment or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various methods. :- By promotion failing which by deputation/transfer failing both by direct recruitment.
6. Age limit for direct recruitment :- 18 to 37 years. Upper age limit is relaxable by 5 (five) years in case of SC/ST/PH candidates and Governments Servants. Provided that the SC/ST/PH Government Servants shall not get this relaxation over and above the general relaxation of 5 years available to them.
7. Educational and other qualification required for direct recruitment. :-
  1. At least a Master's Degree in Chemistry or Bio-Chemistry or Dairy Chemistry or Food Technology or Microbiology or Food & Drugs from a recognized university established in India by law or is an Associate of the Institution of Chemists (India) by examination in the section of Food Analysis conducted by the Institution of Chemists (India) or has an equivalent qualifications recognized and notified by the Central Government for such purposes and has not less than three years experience in the Analysis of Food.
  2. Should have declared qualified for appointment as a public analyst by a Board appointed and notified by the Central Government for such purposes.

8. Whether selection or non-selection Post. :- Selection.
9. Whether age and educational qualification prescribed for direct recruits will apply in the case of promotion. :- Age :- No.  
Qualification :- Yes.
10. Period of probation if any :- 2 (two) years.
11. In case of recruitment by promotion/ deputation/transfer to be made. :- Promotion :- From the post of senior chemist with five years experience in the grade & qualification & experience prescribed in column No. 7.  
Deputation/transfer :- From the post of Senior Chemist or analogous post under the State/Central Government having qualification prescribed in the column No. 7.
12. If a DPC exists what is its composition. :- Group-A, DPC.
13. Circumstances in which T.P.S.C. is to be consulted in making recruitment. :- As required under Tripura Public Service Commission (Exemption for consultation) regulation, 1973.
14. Savings. :- Nothing in these Rules shall affect reservation and other concessions required to be provided for SC/ST and other. Special categories of persons in accordance with orders issued by the Central/State Govt. from time to time in this regard.
15. Repeal :- Existing Recruitment Rules for the post of Public Analyst vide Notification No.F.1(27)-HFW/87 dated 05-06-1995 shall stand repeal.

GOVERNMENT OF TRIPURA  
GENERAL ADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT

No.F.23(3)-GA(P&T)/07

Dated, Agartala, the 4th March, 2009

CORRIGENDUM

Please read "Deputy Director, SC, OBC & RM Welfare" in place of "Deputy Director, schedule Castes Welfare" as occurred in Sl. No. 6 of this Department's Notification of even number dated 18th February, 2009.

By order of the Governor,

M. L. Das  
Under Secretary to the  
Government of Tripura.